

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2013 & I.A. No. 243 of 2013

Dated : 18th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**GRIDCO Ltd. ... Appellant(s)
Versus
M/s Bhushan Power & Steel Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Ishita Dasgupta
Ms. Mansha Monga

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1
Mr. K.S. Dhingra for R-3

ORDER

We have heard the learned counsel for the Appellant as well as the learned counsel for the State Commission.

Post the matter for further hearing on **7th March 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**